

493. [Transferred to the 27th July, 1984].

Moratorium on setting up of New Steel Plants

494. SHRI PARVATHANENI UPENDRA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that Government have decided not to set-up any new major steel plants in the near future, and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) No, Sir.

(b) Does not arise.

Surrender and Capture of Insurgents in Manipur

495. SHRI R. K. JAICHANDRA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of insurgents in Manipur who have surrendered to the State Government since 1980 and the number of those who have been captured during the same period;

(b) what are the various rehabilitation schemes that the Government of Manipur have so far taken up and how many persons have been rehabilitated under each scheme;

(c) what assistance has been given by the Central Government for the implementation of the rehabilitations schemes of the States; and

(d) whether there are plans to strengthen the Manipur Rifles by raising additional battalions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) to (d) Information is being collected and will be laid on the Table of the House.

496. [Transferred to the 27th July, 1984].

Casual/Muster Roll Workers in the Ministry of Home Affairs

497. SHRI KRISHNA NAND JOSHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to treat the casual/muster roll workers who have rendered more than 360 days' service in his Ministry/attached or subordinate offices as permanent workers as has been done in the railways;

(b) if so, by when orders to this effect are likely to be issued; and

(c) if the answer to part (a) above being the negative, what are the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):

(a) to (c) There is no proposal under considerations of the Government to treat casual/muster roll workers in the Ministry of Home Affairs and its attached and subordinate offices as permanent on rendering more than 360 days of service. The orders issued by the Ministry of Railways in June, 1984 are applicable to casual workers engaged in railway projects and they only provide that such workers may be treated as temporary subject to certain conditions on completion of 3 to 5 years service during the period from 1-1-1984 to 31-3-1987.

Shortage of Cold Roll Coils and Hot Roll Coils in the Country

498. SHRI RAJNI RANJAN SAHU: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is any shortage of cold roll coils and hot roll coils in the country; and

(b) if not, what are the reasons for the industrial units to approach the offices of the State Authority of India Limited at places like Delhi and Patna for these coils?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE):

(a) and (b) There is a marginal gap between the overall estimated demand and production of cold rolled coils/sheets and hot rolled coils/sheets for 1984-85. A temporary imbalance has been created by constraints in production due to shortage of power supply especially for Rourkela Steel Plant. To meet the shortfall between the estimated demand and anticipated production, corrective steps are being taken by SAIL to increase production and arrange for imports.

Impact of the recent hike in Steel prices

499. SHRIMATI MAIMOONA SULTAN:

SHRI NARENDRA SINGH:

SHRI RAJNI RANJAN SAHU:

SHRI SATYA PRAKASH MALAVIYA:

SHRI RAM NARESH KUSHAWAHA:

SHRI R. MOHANARANGAM:

SHRI SURAJ PRASAD:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether prices of steel have recently been increased;

(b) if so, to what extent, in respect of each variety of steel;

(c) what are the reasons for the increase;

(d) the number of times the prices of steel was raised during the last two years, indicating the rise in each year;

(e) what impact it is likely to cause on the price trends of various steel

bases product and on the price trend in general; and

(f) what active steps Government propose to take to reduce the prices of steel?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) to (d) The Joint Plant Committee of main producers of iron and steel had announced on June 21, 1984 an average increase of 15 per cent in the prices of iron and steel. The prices of iron and steel were revised during 1982-83 and 1983-84 also. Details of and reasons for these changes in respect of some of the representative categories of iron and steel are given in the Statement. [See Appendix CXXXI, Annexure No. 12].

(e) Impact of increase in prices of iron and steel on the economy is expected to be marginal.

(f) Price revision has been made mainly on account of increases in costs of production.

500. [Transferred to the 27th July, 1984].

Activities of Extremists in Tripura

501. SHRIMATI MAIMOONA SULTAN:

SHRI NARENDRA SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that armed extremists of Tripura National Volunteers killed at least eight security men including six CRPF jawans and looted the arms and ammunitions from them in an ambush at RAIBARI (Tripura) on June 22, 1984;

(b) if so, what steps have been taken to round-up these extremists; and

(c) what is Government's assessment about the activities of the ex-